

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR.JUSTICE N.NAGARESH  
THURSDAY, THE 23RD DAY OF APRIL 2020 / 3RD VAISAKHA, 1942**

**WP(C) TMP NO. 120 OF 2020**

**Petitioners:-**

1. P. Muralidharan, Manager,  
Kadambur Higher Secondary School,  
Kadambur, Kannur District – 670 663.
2. P M Smitha, Headmistress,  
Kadambur Higher Secondary School,  
Kadambur, Kannur District – 670 663.

***By Adv. George Poonthottam (Sr.)  
Smt. Nisha George***

**Respondents:-**

1. State of Kerala, Represented by the Secretary,  
Department of General Education,  
Secretariat, Thiruvananthapuram-695 001.
2. The Director of General Education, Office of the  
Director of Public Instructions, Jagathy, Thycaud,  
Thiruvananthapuram District - 695 014.
3. The District Education Officer,  
Thavakkara, Kannur – 670 002.
4. The Deputy Director of Education,  
Sub Registrar Office Road, Kannur - 670002.
5. Sri Dinesan Madathil, Additional Private Secretary to  
Minister for General Education, Government of Kerala,  
Annex Building, Secretariat, Thiruvananthapuram – 695 001.

By  
Government Pleader Sri. Harish

This writ petition having come up for admission on 23.04.2020, the court on the same day passed the following:

**ORDER**

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***Dated this the 23<sup>rd</sup> day of April, 2020***

Learned Government Pleader takes notice for respondents 1 to 4. Notice to the 5<sup>th</sup> respondent is dispensed with for the time being.

There will be an interim stay of Ext.P26 communication for a period of one month.

Post on 18.05.2020. Counter affidavit, if any, shall be filed in the meanwhile.

**N. NAGARESH, JUDGE**

aks/23.04.2020

**Appendix**

**Petitioner's Exhibits:**

- Exhibit-P1.** True copy of the staff fixation order of the school for the academic year 2010-11.
- Exhibit-P2.** True copy of the staff fixation order of the school for the academic year 2011-12.
- Exhibit-P3.** True copy of the staff fixation order of the school for the academic year 2012-13.
- Exhibit-P4.** True copy of the staff fixation order of the school for the academic year 2013-14.
- Exhibit-P5.** True copy of the staff fixation order of the school for the academic year 2014-15.
- Exhibit-P6.** True copy of the staff fixation order of the school for the academic year 2015-16.
- Exhibit-P7.** True copy of the staff fixation order of the school for the academic year 2016-17.
- Exhibit-P8.** True copy of the staff fixation order of the school for the academic year 2017-18.
- Exhibit-P9.** True copy of the staff fixation order of the school for the academic year 2018-19.
- Exhibit-P10.** True copy of the staff fixation order of the school for the academic year 2019-20.
- Exhibit-P11.** True copy of the proposal complaint No.B4/11597/ 2014(2) dated 19.07.2014 issued by the 4<sup>th</sup> respondent.
- Exhibit-P12.** True copy of the G.O.(Rt) No. 147/2015/G.Edn dated 13.01.2015 passed by the Government.
- Exhibit-P13.** True copy of the show cause notice No.B2/5573/2019 dated 21.03.2019 issued by the 4<sup>th</sup> Respondent.
- Exhibit-P14.** True copy of the communication dated 11.08.2014 issued by

the 1<sup>st</sup> Petitioner.

- Exhibit-P15.** True copy of the remarks entered in the visit book by the Regional Deputy Director on 17.08.2014.
- Exhibit-P15(a).** Typed copy of Exhibit-P15.
- Exhibit-P16.** True copy of the letter No.A9/5933/2014 dated 23.09.2014 issued by the Regional Deputy Director.
- Exhibit-P17.** True copy of the interim order dated 04.04.2019 in W.P. (C).10664/2019 passed by this Hon'ble Court.
- Exhibit-P18.** True copy of the order No. B4/2694/2019 dated 10.07.2019 passed by the D.E.O.
- Exhibit-P19.** True copy of the judgment dated 25.09.2019 in W.P. (C).18597/2019 passed by this Hon'ble Court.
- Exhibit-P20.** True copy of the report noted in the inspection book by the authorised officer.
- Exhibit-P21.** True copy of the G.O.(Ms) 6/89/G.Edn dated 28.01.1989 passed by the Government.
- Exhibit-P22.** True copy of the notice No. S.C/10/2019/K.K.D dated 23.03.2019 issued by the 2<sup>nd</sup> respondent.
- Exhibit-P23.** True copy of the order No. S.C/10/2019/K.K.D. dated 31.12.2019 passed by the 2<sup>nd</sup> respondent.
- Exhibit-P24.** True copy of the interim order dated 08.01.2020 in W.P. (C).290/2020 passed by this Hon'ble Court.
- Exhibit-P25.** True copy of the joint inspection report of the DEO and the RDD dated 12.07.2019.
- Exhibit-P26.** True copy of the Letter No. A2/185/2019/G.Edn dated 16.03.2020 issued by the Government with its English translation.

WPC.TMP.120/2020

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